

- (5) S.O. 1447 (E), dated the 8th May, 2017, amending Notification No. S.O. 977 (E), dated the 9th November, 1987, to substitute certain entries in the original Notification.

[Placed in Library. For (1) to (5) See No. L.T. 7423/16/17]

- (B) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare) Notification No. S.O. 2152 (E), dated the 7th July, 2017, publishing the Plant Quarantine (Regulation of Import into India) (Sixth Amendment) Order, 2017, under sub-section (2) of Section 4D of the Destructive Insects and Pests Act, 1914.

[Placed in Library. See No. L.T. 7421/16/17]

- II. Statement (in English and Hindi) giving reasons for not laying the Annual Reports and Accounts of the Jammu and Kashmir Horticulture Produce Marketing and Processing Corporation Ltd. (J&K HPMC), Srinagar, for the years 1997-98, 1998-99, 1999-2000, 2000-01, 2001-02, 2002-03, 2003-04, 2004-05, 2005-06, 2006-07, 2007-08, 2008-09, 2009-10, 2010-11, 2011-12, 2012-13, 2013-14 and 2014-15, within the stipulated period.

[Placed in Library. See No. L.T. 7422/16/17]

Notifications of the Ministry of External Affairs

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of External Affairs Notification F. No. Q/11017/08/2016-OIA-I, dated the 20th April, 2017, regarding closure of the Mahatma Gandhi Pravasi Suraksha Yojana (MGPSY) w.e.f. 1st April, 2017. [Placed in Library. See No. L.T. 7473/16/17]
- II. A copy (in English and Hindi) of the Ministry of External Affairs Notification No. G.S.R. 864 (E), dated the 12th July, 2017, publishing the Pravasi Bharatiya Bima Yojana 2017. [Placed in Library. See No. L.T. 7472/16/17]

I. Notifications of the Ministry of Human Resource Development

II. Reports and Accounts (2012-13, 2014-15 and 2015-16) of various institutes under SSA and RMSA and related papers

डा. महेन्द्र नाथ पाण्डेय: महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of School Education and Literacy), under sub-section (3) of Section 38 of the Right of Children